

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 5049
ANSWERED ON 01/04/2025**

PAYMENT UNDER MGNREGS

5049. SHRI RAJEEV RAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government owes to an outstanding amount of Uttar Pradesh under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years;**
- (b) if so, the details thereof;**
- (c) the outstanding Central share of the daily wages of MGNREGS workers in Uttar Pradesh during the last five years, year-wise; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. In the beginning of every financial year, due and admissible pending liabilities, if any, of the previous financial year are reimbursed by the Government of India to concerned States/UTs. Accordingly, due and admissible pending liability up to FY 2023-24 has already been released to the State.

During the financial year 2024-25 (as on 26.03.2025), a total amount of Rs. 9,739.87 crore has been released to Uttar Pradesh under the Mahatma Gandhi NREGS, which includes Rs. 6,585.39 crore for the wage component and Rs. 3154.49 crore for material and administrative components.

Fund release to the States/Union Territories is a continuous process and Central Government is committed for making funds available to States/UTs for the implementation of the Scheme as per demand for work on the ground.
